

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA/2390/2023 In C.P. (IB)/518(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Saraswat Co-op. Bank Ltd
V/s
Sristi Hospitality Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2390/2023: - Adv. Aniruth Purusothaman appeared for the
Petitioner/Applicant. Adv. Amir Arsiwala a/w Adv. Farzeen C. Pardiwalla
appeared for the Respondent.No.1/RP through VC. List this matter on
21.02.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)